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APPOINTMENT OF DOCTORS IN CENTRAL RAILWAY

4 DR R K CHAKRABARTI SHRI SARDAR AMJAD ALI

SHRI PRANAB KUMAR MUKHLR IEE

Will the Minister of RAILWAYS be pleased to state

- (a) whether it is a fact that ad hoc ap pointments of doctors have been made in the Central Railway during the last two months,
- (b) whether Government have received any complaints to the effect that discrimi natory behaviour is shown or harsh treat ment is meted out to the doctors from other States working in the Central Railway by the higher medical authorities in that Railway and
- (c) if so, what steps Government propose to take to prevent such a situation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAII WAYS (SHRI MOHD SHAFI QURESHI) (a) Yes

- (c) Does not arise

MALAVIYA COMMITTEL RIPORT ON ONGC

5 SHRI GURUMUKH SINGH MUSA FIR

SHRI SARDAR AMJAD ALI SHRI I S TILAK DR R K CHAKRABARTI SHRI SANAT KUMAR RAHA SHRI KRISHAN KANT SHRIK B CHFTIRI SHRI CHANDRA SHFKHAR SHRI V B RAJU SHRI BRAHMANANDA PANDA SHRI SURAJ PRASAD SHRI BHOLA PRASAD SHRI YOGENDRA SHARMA DR 7 A AHMAD SHRI K p

SUBRAMANIA MFNON

SHRUK R VENKATARAMAN SHRI A G KUIKARNI.

SHRIS B BOBDEY SHRI V R PRASHAR: SHRI SHYAMLAL GUPTA SHRI M K MOHTA

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

- (a) whether the report of the Malaviya Committee on the reorganisat on of Oil and Natural Gas Commission has since been examined and
- (b) if so the details of the recommendations accepted by Government and what steps are being taken to implement them?

THE MINISTER OF LAW AND JUS TICE AND PETROLEUM AND CHEMI CAIS (SHRI H R GOKHALE) (1) The examination of the Report is still continu

(b) Does not arise

DRILLING IN JAMMU

SHRI BRAHMANANDA PANDA

6 SHRI KRISHAN KANT

SHRI V B RAJU

SHRI I S TILAK

SHRI GURUMUKH SINGH MUSA FIR

SHRI CHANDRA SHEKHAR

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the latest position of the deep well being drilled in Jammu-

THE MINISTER OF LAW AND JUS TICE AND PETROLEUM AND CHEMI CALS (SHRI H R GOKHALE) Dulling at Well No 1 at Surinsar in J&K State has reached a depth of 3665 metres so far At present the drilling is suspended as the drill string had got stuck up in the hole and operations are in progress to clear the hole

COMMITTEE ON SHARING OF WATERS

7 SIIRI THILLAI VILIAIAN

SHRI K A KRISHNASWAMY

Will the Minister of IRRIGATION AND POWFR be pleased to state

- (1) whether Government propose to se up a permanent Committee to look afte the sharing of waters of different rivers ii the country, and
  - (b) if so what are the details thereof?

THE DEPUTY MINISTER IN THE IRRIGATION MINISTRY ОΓ POWER (SHRI BAIJNATH KUREEL) (a) and (b) As a result of increasing use of water resources of the country and the programmes of larger utilisation in the future, the need has been recognised for evolving a national water policy so as to ensure a continuous appraisal of the needs for water and the utilisation of available water for differ ent purposes in the interest of the Country as a whole The various aspects including organisational ones involved in evolving and implementing such a national water policy including the legal considerations are under study

IRRIGATION PROJECTS IN MYSORE

#### 8 SHRI VEERENDRA PATIL

#### DR K NAGAPPA ALVA

Will the Minister of IRRIGATION AND POWER be pleased to state

- (a) whether the Mysore Government have sought special assistance from Central Gov einment to the tune of 30 to 35 crores of rupees a year for six years to expedite completion of their irrigation projects, and
- (b) if so the decision taken by Govern ment of India in this behalf

THE DEPUTY MINISTER IN THE IRRIGATION MINISTRY  $\mathbf{OI}$ POWER (SHRI BAIJ NATH KUREEL) (a) and (b) The Mysore Government has ap proached the Central Government for the special assistance of Rs 30 croies annually for a period of six years for four of their major urigation projects. A study Team was sent by the Planning Commission to Mysore in early October, 1972 to assess the requirements for upper Krishna stage I Ghataprabha Stage II Malaprabha and projects. The team has submit ed their renort which is being considered in the Plan n no Commission

## QUARTERS FOR DOCTORS WORKING IN RAILWAYS

- 9 DR R K CHAKRABARTI Will he Minister of RAILWAYS be pleased to tate
- (a) what arrangements have been made the South Eastern Railway authorities or providing suitable residential accommotion to the doctors working in different ilway hospitals, and

- (b) whether it is a fact that Government have stopped building additional residential accommodation for railway doctors and if so the reasons therefor?
- 1HT DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHATI QURESHI) (a) Construction of quarters for doctors is included in the Works Programme from year to year in accodiance with the availability of funds Whenever any extensions to Hospitals or idditional Health Units are required, provision of quarters for the medical staff is also kept in view.

(b) No

CONSTRUCTION OF RAILWAY LINE FROM HUBLE TO KARWAR

## 10 SHRI VEERENDRA PATII

DR k NAGAPPA ALVA

Will the Minister of RAHWAYS be pleased to state

- (a) whether Government have received any requests for the construction of a railway line from Hubli to Karwar, and
- (b) if so, what action has been taken thereon?

# THI DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes

(b) Preliminary Engineering and Traffic Silveys for a rail link between Hubli and Karwan have been sanctioned, and the surveys are in progress. A decision regarding construction of this line will be taken after the surveys are completed and reports thereof examined.

### टिकट चैकरो को रनिंग साफ के रूप में मानना

- 11 श्री श्रे ३म् प्रकाश त्यागी : व्या रेल मत्री यह बताने की क्रुपा करेगे कि
- (क) क्या यह मच है कि रेल गाडी में चलनें वाले गार्ड, कण्डक्टर गार्ड, ग्रोर कर्माणयल गार्ड को विशेष यात्रा-भत्ता दिया जाता है ग्रौर उन्हें रितग स्टाफ माना जाता है जब कि उसी गाडी में चलने वाले टिवट चैंकरो को रितग स्टाफ नहीं माना जाता है,